

आपकी कथनी और करनी में फर्क है और पत्रकारों की स्वतंत्रता की बात आप करते हैं(व्यवधान)....

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): Mr. Chairman, Sir, may I assure the House that the interests of the working class will be protected? (Interruptions)

डा० रत्नाकर पाण्डेय: प्रधान मंत्री जी से जानना चाहता हूँ कि इल-लीगल घोषित किया है या नहीं लाक-आउट को?(व्यवधान)....

SHRI VISHWANATH PRATAP SINGH: Let me complete the sentence. (Interruptions) Otherwise, the Question Hour will end. (Interruptions) Let me complete my answer. (Interruptions) Sir, the Government is committed to the implementation of the Bachawat Award. The legality of the lock-out will be examined expeditiously. (Interruptions)

SHRI GURUDAS DAS GUPTA: This is the new Government. (Interruptions) Your Government never did like this. (Interruptions) Sir, I congratulate the Prime Minister. (Interruptions)

SHRI DIPEN GHOSH: Sir, while congratulating the Prime Minister on this outright declaration, I would like to know whether

SHRI HANSRAJ BHARDWAJ: What is the declaration?

SHRI DIPEN GHOSH: I would like to know, how many times, during the Congress regime, the employers had declared lock-outs in their establishments and how many times this Bhardwaj and others had declared them illegal.

12.00 Noon

SHRI DIPEN GHOSH: Shri Bhardwaj was the Law Minister. Shri Shiv Shanker was the Law Minister. How many lock-outs were declared illegal during your period?

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Awarding of the Shahjahanpur Fertiliser Project to a Ludhiana-based Company

*81. SHRI KRISHNA KUMAR BIRLA: Will the Minister of AGRICULTURE be pleased to State:

(a) whether it is a fact that a Ludhiana-based company has recently been awarded the Shahjahanpur Fertiliser Project despite the fact that the company has neither any experience in this sphere nor has the finance for its operations; and

(b) if so, what are the details thereof stating the considerations which weighed with Government to award the project to the company ignoring the claim of the well-established public sector unit KRIBHCO?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) A letter of Intent for the Shahjahanpur Fertiliser Project was issued to M/s Oswal Agro Mills Ltd. and was subsequently transferred to its group company M/s Bindal Agro Chem. Ltd.

(b) This company was given preference over KRIBHCO, a cooperative sector unit, in the hope that funds available in the Cooperative Sector would be utilised for alternative projects. Besides, due to its higher debt equity ratio there would be a saving in subsidy.

पंजाब कृषि विश्वविद्यालय द्वारा प्रशिक्षण केन्द्र की स्थापना किया जाना

*84. सरदार जगजीत सिंह अरोड़ा:
श्री राम जेठमलानी:

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पंजाब कृषि विश्वविद्यालय के शिक्षा-प्रसार निदेशक द्वारा कृषि-उत्पादन में वृद्धि करने के तरीकों से संबंधित सघन प्रशिक्षण-प्रदान करने के लिए एक केन्द्र की स्थापना की गई है;

(ख) यदि हाँ, तो उसका ब्यौरा क्या है;

(ग) क्या सरकार देश के अन्य भागों में ऐसे